

ITEM NO.101

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2332-2333/2008

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

MILENIUM DELHI BROADCAST PVT. LTD.

Respondent(s)

Date : 31-03-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Vikramjit Banerjee, ASG
Mr. Wasim A. Qadri, Sr. Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Apoorv Kurup, Adv.
Mr. Shruti Agarwal, Adv.
Mr. Abhishek Mahajan, Adv.
Mr. tathagat, Adv.
Mr. Aditya Mishra, Adv.
Mr. Gurmeet Singh Makker, AOR

For Respondent(s) Mr. Nikhil Majithia, AOR
Mr. Piyush Gautam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 05.04.2022 as part-heard.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master